

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

Appeal 335/ND/2017

In the matter of :  
Express Hospitality (P) Ltd

....PETITIONER

SECTION :  
Under Section 252 (1)

Order delivered on 31.5.2018

Coram :  
R. Varadharajan,  
Hon'ble Member (Judicial)  
Dr. V.K. Subburaj  
Hon'ble Member (Technical)

For the Petitioner/applicant : Mr. Keshav Mohan, Mr. Rishi K. Awasthi, Mr.  
For the Respondent/Corporate Debtor : Piyush Choudhary, Mr. Kabir Ghosh.  
Advocates.

For the Intervener :

ORDER

At the request of the Learned authorized representative for the  
appellant, the matter is adjourned to 11.7.2018.

- Sd/-

(DR. V.K. SUBBURAJ)  
MEMBER (TECHNICAL)

- Sd/-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit